

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 364 OF 2016 IN
DFR NO. 1574 OF 2016**

Dated: 27th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**New Usha Nagar Co-operative Housing Society Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Proxy counsel for
Ms. Dipali Sheth

Counsel for the Respondent(s) : Mr.Buddy A. Ranganashan
Mr. D.V. Raghu Vamsy for R-1
Mr. Abhishek Munot for R-2

ORDER

**IA NO. 364 OF 2016
(Appl. for waiver of court fees)**

Issue notice to the Respondents returnable on 22.08.2016. Dasti in addition is permitted.

List the matter on **22.08.2016.**

**(I.J. Kapoor)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**